

कि कहां मुलाकात होगी, कब मिलेंगे, तो उन्होंने कहा कि जब अफगान की सेना मेरे साथ होगी, तभी आपसे मिलना संभव होगा। वह बिना पासपोर्ट के ही इटैलियन जहाज से लंदन के लिए रवाना हो गए और वहाँ से स्विट्जरलैंड और इटली होते हुए जर्मनी पहुंचे। 1915 में वे अफगानिस्तान गए और 1916 में उन्होंने अफगानिस्तान में आजाद हिंद सरकार की स्थापना की। 6,000 अफगानी सैनिकों को लेकर उन्होंने अंग्रेजी फौज पर हमला किया। उसमें वे असफल रहे, लेकिन अंग्रेजी सरकार की चूल्हे हिल गईं। उपसभापति महोदय, वे अंतरिम सरकार के पहले राष्ट्रपति थे। मौलाना बरकतुल्लाह भोपाली को उन्होंने प्रधान मंत्री बनाया। 1923 में ...**(समय की घंटी)**... *

श्री उपसभापति: माननीय रामजी लाल सुमन जी, आपका समय खत्म हो गया। अब आपकी बात रिकॉर्ड पर नहीं जा रही है। Thank you.

The following hon. Members associated themselves with the issue raised by the hon. Member, Shri Ramji Lal Suman: Prof. Ram Gopal Yadav (Uttar Pradesh), Shri Javed Ali Khan (Uttar Pradesh), Shri A.A. Rahim (Kerala) and Shri Prakash Chik Baraik (West Bengal).

Now, Dr. V. Sivadasan - Concern over problems faced by people living near protected forests.

Concern over the problems faced by people living near protected forests

DR. V. SIVADASAN (Kerala): Respected Chair, the wildlife attacks on lives and livelihoods are increasing. Hundreds of human beings have lost their lives in such attacks. The data shows that in 2023-24, 606 persons lost their lives by the attack of elephants. In 1991, the number of people killed by elephants was 213. But now the number has tripled. There is a 300 per cent increase. In Odisha, 154; in Bengal, 99; and in Assam, 74 people were killed because of the attack by elephants. In Maharashtra, 82 people were killed by tigers. In India, 30 people are killed by animals every day. In the world, India has the largest number of people killed by wild animals. In my home State, Kerala, in 2023-24, 94 persons lost their lives because of wildlife attack. In Bathery, Noolpuzha, Mananthavady in Wayanad, Aralam farm, Iritty, Kottiyoor, Kelakam and other areas in Kannur, a lot of animal attacks have been reported. In a single area, Aralam farm, 14 *adivasis* were killed in the last ten years. The Government of Kerala has taken a lot of measures for protecting the people but the existing outdated wildlife protection law is acting as a barrier in front of the measures taken by the State Government. The Union Government should change the

* Not recorded.

anti-human nature of the laws. The law which was introduced by Shrimati Indira Gandhi Government in 1972 and strengthened by the Vajpayee Government by the amendments is basically neglecting the rights of the people. The Wildlife Protection Act has become a human life destruction act. People are not able to do the agricultural work. That is creating huge economic loss every year. Wild boars are destroying banana, ginger, turmeric, tapioca and other tuber crops. People are afraid to go to work in rubber, coffee and tea plantations. It is a big issue. The children are afraid to go to school. People are unable to go to hospitals because they are afraid of wildlife attacks. The attacks are not happening inside the forests, it is happening inside the villages and even in cities. The animals which are attacking the human beings are getting the protection and attention from the authorities. Sir, the SOP is a joke. (*Time-bell rings.*) When a tiger or a leopard...

MR. DEPUTY CHAIRMAN: Time is over, Dr. V. Sivadasan.

The following hon. Members associated themselves with the issue raised by the hon. Member, Dr. V, Sivadasan: Shri P. P. Suneer (Kerala), Shri A. A. Rahim (Kerala), Dr. John Brittas (Kerala), Shri Ravi Chandra Vaddiraju (Telangana), Shri Sujeet Kumar (Odisha), Shrimati Sulata Deo (Odisha), Shri Niranjan Bishi (Odisha), Dr. Fauzia Khan (Maharashtra), Dr. Kanimozhi NVN Somu (Tamil Nadu), Shri Prakash Chik Baraik (West Bengal) and Dr. Sasmit Patra (Odisha).

Now, Shrimati Sulata Deo — Demand to allocate more funds for Railway safety.

Demand to allocate more funds for Railway safety

श्रीमती सुलता देव (ओडिशा): Mr. Deputy Chairman, सर, आज के टाइम में अगर हम देखें तो रेल दुर्घटनाएँ बहुत ज्यादा हो रही हैं। यह बहुत ही चिंताजनक है, क्योंकि ये दुर्घटनाएँ बार-बार हो रही हैं और उन पर तत्काल ध्यान दिए जाने की आवश्यकता है। रेल मंत्रालय के अनुसार, 2017 और 2023 के बीच में 244 परिणामी ट्रेन दुर्घटनाएँ हुई हैं, जिनमें से कई ट्रेन के पटरी से उतर जाने के कारण और "कवच" न होने के कारण हुई हैं। मैं ओडिशा से बिलॉग करती हूँ। यह सबको मालूम है और पूरी दुनिया ने भी देखा कि बालासोर के बहानगा में जैसी ट्रेन दुर्घटना हुई, वैसी ट्रेन दुर्घटना शायद ही कहीं और हुई है।

बालासोर ट्रेन के एक्सीडेंट में करीब 300 लोगों की जानें गईं, करीब 1200 लोग बहुत ज्यादा injured हुए थे। मैं अपने पूर्व मुख्य मंत्री श्री नवीन पटनायक जी का शुक्रिया अदा करूंगी कि उन्होंने ग्रीन कॉरिडोर करके सारी एम्बुलेंसेज को रातों-रात भेजा और बहुत सारे लोगों की जिन्दगी को बचाया जा सका। जब नए बुनियादी ढांचे के लिए पर्याप्त धनराशि आवंटित की जाती है, तो मौजूदा बुनियादी ढांचों की सुरक्षा को प्राथमिकता देना महत्वपूर्ण है।